

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A./T.A. No. 91 1986

Bhagwanpuri Moppari ... Applicant(s)

(M. K. Patel ... Adm.)

Versus

Union of India, W. Bly. & Anr. Respondent(s)

(M. N. Udani ... Adm.)

Sr. No.	Date	Orders
1	17/7/86	Case adjourned to 26 th July '86.
2.	17/8/86	Case adjourned to 8 th September '86.
3.	8/9/86	Case adjourned to 8 th October '86.
4.	16/10/86	
	16/11/86	For hearing NOTICE ISSUED.
	10/12/86	For hearing.
	21/12/86	For Admiss.
		N.
		Notice of hearing.
		Where
		was also
3/11		
		- ROPO received from advocate for applicant which is kept with 22/10/86.
	22/11/86 P/H.	On charge sheet of Registration & Filing of

CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman
Hon'ble Mr. P.H. Joshi .. Judicial Member

22/11/1988

Learned advocates Mr. M.K. Paul and Mr. B.R. Kyada for the petitioner and respondent respectively present. Mr. Paul requests permission to withdraw the petition with a liberty to file fresh petition regarding seniority as the petitioner has been given promotion during the pendency of the case. Allowed. The case is disposed of as withdrawn.

P.H. Trivedi
(P H Trivedi)
Vice Chairman

P.M. Joshi
(P M Joshi)
Judicial Member

*Mogera